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EDUCATION DEPARTMENT

Notification

The 13th July, 1992

No. 1884-DPI-UT-SI-11(14)91.—In exercise of the powers conferred by proviso to Article 309 of the constitution read with the Government of India, Ministry of Home Affairs, Notification, G.S.R. No. 3267, dated the 1st November, 1966, the Administrator, Union Territory, Chandigarh, makes the following rules further to amend the Chandigarh Education Service (School Cadre) (Group-C) Recruitment Rules, 1991, namely :—

1. These rules may be called the Chandigarh Education Service (School Cadre) (Group-C) Recruitment (Second amendment) Rules, 1992.
2. In the Chandigarh Education Service (School Cadre) (Group-C) Recruitment Rules, 1991. In the Schedule against Serial No. 1 :—

(a) Under Column No. 7 for the existing entries under heading 'Essential' the following shall be substituted, namely :—

(i) M.A./M.Sc./M.Com. or its equivalent with at least 50% marks from a recognised University.

(ii) B.T./B.Ed./Shiksha Shastri (O. T. Sanskrit) or its equivalent.

(b) Under Column No. 11 the existing entries under Clause (i) the following shall be substituted, namely :—

By promotion from amongst TGTs Masters/Mistresses and other TGTs (Sanskrit, Hindi and Punjabi) teachers on the basis of Joint Seniority from two feeder cadres according to ratio to be determined on 1st January each year

3. In the said schedule against Serial No. 2 :—

(a) Under Column No. 7 (i), after the existing entries under 'Essential Qualifications' and after Clauses (i) to (v) relating to 'desirable qualifications', the following shall be inserted, namely :—

"or its equivalent".

(b) Under Column 11 for Clause (i) the following shall be substituted, namely :—

(i) By promotion from amongst TGT Masters/Mistresses and other TGT (Sanskrit, Hindi and Punjabi) teachers on the basis of joint seniority from two feeder cadres and according to ratio to be determined on 1st January each year, with 5 years regular service in the grade.

Price : Rs. 1.00

(599)

4. In the said schedule against Sr. No. 3 under Column No. 7 the following sub-clauses shall be inserted, namely :—

(vii) "For Fine Arts Masters/Mistresses:—

B. A./Diploma (equivalent to B. A.) with at least 45% marks from a recognised Institution/University".

5. In the said schedule against Sr. No. 4:—

(a) Under Column No. 7 for the existing words the following shall be substituted, namely :—
Classical & Vernacular Teachers (re-designated as TGTs w.e.f. 1st January, 1986)

(b) Under Column 7 for existing entries the following shall be substituted, namely :—

(i) For TGTs (Drawing):—

B.A. with 2 years Certificate/Diploma in Drawing recognised by Chandigarh Administration.

(ii) For TGTs (Punjabi):—

B.A. Grad with O.T. Certificate/B.Ed. recognised by Chandigarh Administration.

(iii) For TGTs (Hindi):—

B.A. Prabhakar with O.T. Certificate/B.Ed. recognised by Chandigarh Administration.

(iv) For TGTs (Sanskrit):—

Shastri with O.T. (Sanskrit)/B.Ed. or B.A. B.Ed. having Sanskrit as an elective subject in B.A. and teaching subject in B. Ed.

(v) For TGTs (P.T.I.s):—

B.A. with B.P.Ed. recognised by Chandigarh Administration.

Dated, Chandigarh,
the 26th June, 1992.

S. S. BRAR,
Education Secretary,
Chandigarh Administration.

FINANCE DEPARTMENT

Notification

The 13th July, 1992

No. UTFI(5)-92/226.—In Suppression of Chandigarh Administration, Finance Department, Notification bearing No. 2377-UTFI(5)-91/6902, dated the 16th July, 1991, the Administrator, Union Territory Chandigarh is pleased to revise the Allotment/Transfer of Booths in Sector 19 or in any Sector on lease/hire purchase basis in Chandigarh Scheme, 1984, notified,—vide Chandigarh Administration, Finance Department, Notification bearing No. 1433-UTFI(5)-84/17548, dated the 9th November, 1984 and as amended subsequently,—vide Notification No. 14033-UTFI(5)-85/17610, dated the 6th December, 1985.

S. S. BRAR,
Finance Secretary,
Chandigarh Administration.